

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1	Sh. Ashok Chandra Dhyani, JA (EC: 10754312)	JA in Office Pool, Shahdara District, Karkardooma Courts, Delhi.	JA in Administration Branch, Shahdara District, Karkardooma Courts, Delhi.
2	Sh. Naresh Kumar Sharma, JA (EC:16869249)	JA/Asstt. Ahlmad in the Court of Sh. Reetesh Singh, District Judge (Commercial Court-04), Shahdara District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. Rakesh Pandit, ASJ-07, Shahdara District, Karkardooma Courts, Delhi.
3	Ms. Mamta Dhawan, JA (EC:12135)	JA/Ahlmad in the Court of Sh. Rakesh Pandit, ASJ-07, Shahdara District, Karkardooma Courts, Delhi.	JA in CMM office, Shahdara District, Karkardooma Courts, Delhi.
4	Sh. Sonu Thakur, JJA (EC:8470397)	JJA/Asstt. Ahlmad in the Court of Sh. Deepak Sherawat, SCJ, Shahdara District, Karkardooma Courts, Delhi.	JJA/Asstt. Ahlmad in the Court of Sh. Reetesh Singh, District Judge (Commercial-04), Shahdara District, Karkardooma Courts, Delhi.
5	Sh. Santosh Kumar, JJA (EC:74411141)	JJA in Office Pool, Shahdara District, Karkardooma Courts, Delhi.	JJA/Asstt. Ahlmad in the Court of Sh. Deepak Sherawat, SCJ, Shahdara District, Karkardooma Courts, Delhi.

Note:

1. Sh. Ashok Chandra Dhyani, JA posted in Administration Branch, Shahdara District, shall look after the work of General Branch/RTI Cell, Shahdara District also, besides the work already assigned to him.
2. Transferred officials shall handover the charge of all the court records in their custody along with the computer hardware and other peripherals, if any before relinquishing their duty at their respective transferor place.
3. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENU BHATNAGAR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 10419-10427/Admn./P&T/SHD/KKD/2023

Delhi, the Dated 22/11/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

